

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 262 OF 2017 &
IA NO. 389 OF 2017**

Dated: 15th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Chandrasekharan K. R. & Ors.

.... Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. M. Gireesh Kumar
Mr. Biju Balakrishnan
Mr. Siddhant Sinha

Counsel for the Respondent(s)

: Mr. P. V. Dinesh
Ms. Arushi Singh R-2

Mr. Ankur S. Kulkarni for R-7

Mr. Vipin Nair
Mr. Abhay Pratap Singh for R-6

Mr. M.T. George for R-8

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.03.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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